



2026:AHC:40620

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 6087 of 2026

Sandeep Kumar Soni

.....Petitioner(s)

Versus

State Of U.P. And 5 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Ashok Kumar Singh, Pratibha Singh
Counsel for Respondent(s)	:	C.S.C.

Court No. - 6

HON'BLE PRAKASH PADIA, J.

1. After some arguments, a prayer has been made by counsel for the petitioner to dismiss present writ petition as not pressed with liberty to file fresh writ petition with better averments and documents.

2. Prayer made is allowed.

3. The writ petition is dismissed with liberty as prayed.

(Prakash Padia,J.)

February 23, 2026

Pramod Tripathi